

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-504

TP (Co. Act.)-58(PB)/2022 Old CP No.-87/2016

IN THE MATTER OF:

Oil Field Warehouse & Services Limited

....Applicant

Vs.

Punj Lloyd Upstream Limited

.....Respondent

SECTION

U/s 433(e)/433(f) of CA 1956

Order delivered on 13.03.2023

CORAM:

**SHRI ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Paban K. Sharma, Mr. Pranab Kumar Nayak, Advs.
For the Respondent : Ms. Ankita Sharma, Mr. Harilal S., Advs.

ORDER

As prayed by the Ld. Counsel for the Petitioner, two weeks' time is granted for taking steps required to be taken qua the proceedings of the petition received on transfer from High Court u/s 434 of the Companies Act, 2013. List the matter on **17.04.2023**.

S/d-
(DR. BINOD KUMAR SINHA)
MEMBER (T)

S/d-
(ASHOK KUMAR BHARDWAJ)
MEMBER (J)